



# Stock Holding Corporation of India Limited

Registered office : 301, Centre Point, Dr. Babasaheb Ambedkar Road, Parel, Mumbai – 400012

Visit us at : [www.shcilestamp.com](http://www.shcilestamp.com)

## e-Court fee Receipt Application Form

SHCIL e-Court fee		(To be filled in CAPITAL letter by the client)	
Name of the Litigant (s)		Phone No	Mobile
eCourt fee Amount	₹	Type of Payment	<input type="checkbox"/> Cash <input type="checkbox"/> Cheque <input type="checkbox"/> DD <input type="checkbox"/> Pay-Order <input type="checkbox"/> NEFT <input type="checkbox"/> RTGS <input type="checkbox"/> Account to Account Transfer
Details of Cash/ Cheque/ DD/ PO/ RTGS/NEFT/Funds Transfer Account No.		Date: / / 20	
Bank Name		Branch Name	
Signature of the applicant			



SHCIL e-Court fee		Receipt		(To be filled in CAPITAL letter by the client)	
Name of the Litigant (s)		Phone No	Mobile		
eCourt fee Amount	₹	Type of Payment	<input type="checkbox"/> Cash <input type="checkbox"/> Cheque <input type="checkbox"/> DD <input type="checkbox"/> Pay-Order <input type="checkbox"/> NEFT <input type="checkbox"/> RTGS <input type="checkbox"/> Account to Account Transfer		
Details of Cash/ Cheque/ DD/ PO/ RTGS NEFT/Funds Transfer Account No.			Date: / / 20		
Bank Name		Branch Name			
Signature & Seal of SHCIL					

**This original receipt has to be produced and surrendered to collect the eCourt fee receipt**